

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **05.03.2026** (THURSDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 109/2026	Renuka Devi Rangaswamy RP of Regen Powertech Pvt Ltd Vs Prudent ARC Ltd & 4 Ors	Mr. Mayan H Jain	
2.	Comp App (AT) (CH) (Ins) No. 113/2026	Renuka Devi Rangaswamy, RP of Regen Infrastructure and Services Pvt Ltd Vs Prudent ARC Ltd & 4 Ors	Mr. Surya Teja SS Nalla	
3.	Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Condone Delay IA No. 241/2026 For Exemption IA No. 242/2026 For Delay in Re-filing IA No. 243/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers (India) Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors.	Mr. Gautham Singhal	
4.	Comp App (AT) (CH) (Ins) No. 88/2026 For Condone Delay IA No. 254/2026 Delay in re-filing IA No. 255/2026 For Stay IA No. 256/2026	Arun Kumar HP Vs M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 114/2026 For Stay IA No. 354/2026 To dispense with IA No. 355/2026 <b>(With Defects)</b>	P. Krishna Reddy Vs LGCL Urban Homes (India) LLP, Rep by its RP, Ramanathan Bhuvaneshwari & 3 Ors	Dr. M Sathya Kumar	

6.	Comp App (AT) (CH) (Ins) No. 115/2026 For Condone Delay IA No. 364/2026  <b>(With Defects)</b>	The Assistant Commissioners (ST), Commercial Taxes Dept Vs P Dot G Constructions Pvt Ltd & Anr.	Mr. P Sathish, Additional Government Pleader	
7.	Comp App (AT) (CH) No. 31/2026 For Direction IA No. 357, 361 & 362/2026 For Additional Docs. IA No. 358/2026 For Stay IA No. 359 & 363/2026 For Exemption IA No. 360/2026 <b>(With Defects)</b>	Kolli Siva Naga Murali Vs Murali Krishna Agro Farms & Estates Pvt Ltd & 5 Ors.	Mr. Ganga Anil Kumar, PCS	
8.	Comp App (AT) (CH) (Ins) No. 21/2026 For Stay IA No. 52/2026 For Condone Delay IA No. 53/2026 For Exemption IA No. 54/2026 <b>(With Defects)</b>	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	
9.	Comp App (AT) (CH) (Ins) No. 22/2026 For Condone Delay IA No. 55/2026 For Stay IA No. 56/2026 For Exemption IA No. 57/2026 <b>(With Defects)</b>	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 353/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Suspended Director and Shareholder of Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.  <b>WITH</b>	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
11.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3

12.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Ltd & Anr.	Mr. D Narendar Naik	Mr. Bendi Raviteja R2
13.	Comp App (AT) (CH) (Ins) No. 661/2025 To Dispense with IA No. 1843/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd  <b>WITH</b>	Mr. Ralph V Manohar	Mr. Ravi Rajagopalan
14.	Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharia Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
15.	IA No. 135/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 54/2026 To dispense with IA No. 136/2026 For Stay IA No. 137/2026	Harish Shah Vs Ramakrishnan Sadasivan, RP, Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
16.	IA No. 142/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 56/2026 To dispense with IA No. 141/2026 For Stay IA No. 143/2026	Avantika P Mehta & 5 Ors. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
17.	IA No. 211/2026 For Condone Delay in Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026	State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi & 2 Ors.	Mr. Pranava Charan	
18.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd&7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
20.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
21.	IA No. 190 & 191/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 To implead IA No. 130, 131 & 132/2025	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. <b>WITH</b>	Mr. MV Swaroop	Mr. CV Shailandhran R1
23.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. <b>WITH</b>	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
24.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction <b>(With Defects)</b> IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors.	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
25.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5

26.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh
27.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No.597/2025 For Stay IA No.598 &1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
28.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2
29.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar R1 Mr. Y Suryanarayana R2-R5, R7
30.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr  <b>WITH</b>	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
31.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4
32.	Comp App (AT) (CH) No. 140/2025 For Stay IA No. 1547/2025	Lightzip Technologies Pvt Ltd & 3 Ors. Vs Kasinathan Premkumar Shareholder & Director of Kalladiyenthal Lightzip Technologies Pvt Ltd	Mr. B Arvind Srevatsa	
33.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. D Ebenezer Inbaraj R1
34.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
35.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr.  <b>WITH</b>	Ms. S Manjula Devi	Mr. Sankar P Panicker

36.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
37.	Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd & 3 Ors	Mr.R Bharadwajarama Subramaniam	Mr. Ashwin Shanbhag R1 Shivakumar & Suresh R4
38.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr Sumit Kumar Tiwari	Mr. ML Ganesh R1
39.	Comp App (AT) (CH) (Ins) No. 655/2025	Nova Castle Apartment Owners Association & Anr. Vs K. Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & Anr.	Mr. Bijoy P Pulipra	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
41.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1
42.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd & Anr <b>WITH</b>	Mr. R Umasuthan	Mr. B Dhanaraj-R1
43.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd & Anr	Mr. R Umasuthan	Mr. B Dhanaraj-R1
44.	Comp App (AT) (CH) No. 35/2024 For Stay IA No. 611/2024 For Urgent Hearing IA No. 1312/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt Ltd & 3 Ors	Mr. V Ravi Kumar	Mr. Y Suryanarayana R1-R4

45.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd	Mr.Ramasubramaniam Raja	Mr. AG Sathyannarayana
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**02.00 PM**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
47.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
48.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
49.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
50.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
51.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
52.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6

53.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. <b>WITH</b>	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
54.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. <b>WITH</b>	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
55.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)